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C.A.No. 126-127 OF 2002

ITEM No.2

Court No. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No. 3-4 in Civil Appeal No.126-127/2002

HINDUSTAN PETROLEUM CORPORATION LTD.&ANR

Appellant (s)

VERSUS

KAMLESH KUMAR & ORS

Respondent (s)

(for early hearing and Office Report)

Date : 09/05/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)

Mr. Sanjay Kapur, Adv. (NP)

For Respondent (s)

For applicant Mr. Nalin Tripathi, Adv.

Mrs Sarla Chandra, Adv.

Mr. Shrish Kumar Misra, Adv.

Mr. Avtar Singh Rawat, AAG for Uttaranchal

Mr. Jitender Kr. Bhatia, Adv.

Mr. Ajay K. Agrawal., Adv.(NP)

UPON hearing counsel the Court made the following

O R D E R

No orders.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master